

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF AUGUST-2025

S.N.O.	SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMINLISTING G THEWITNESSES	OF AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN OF ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/H EARING DATE	
1	SH. VIDYA PRAKASH/ SH. SANJEEV AGGARWAL, JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM106/2025	23.01.2025	LAXMI NARAIN VS MAYASHEEL RETAIL INDIA	01.08.2025	13.08.2025	18.08.2025	25.08.2025	02.09.2025	02.09.2025	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM1010/2024	12.09.2024	SUPERTECH ENGINEERS VS VINOD SAROJ	04.08.2025	17.08.2025	20.08.2025	23.08.2025	29.08.2025	29.08.2025	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM228/2025	27.02.2025	NSK BEARINGS INDIA PVT. LTD. VS MANMEET SINGH	05.08.2025	01.09.2025	08.09.2025	12.09.2025	23.09.2025	23.09.2025	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM401/2025	15.04.2025	BANK OF MAHARASHTRA VS GEETA GUPTA	05.08.2025	23.08.2025	26.08.2025	04.09.2025	24.09.2025	24.09.2025	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM1191/2024	26.10.2024	NEELAM SHARMA VS SAMEER SAILS	-----	28.08.2025	28.08.2025	02.09.2025	-----	-----	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM359/2023	25.02.2023	S.C. JINDAL VS SHRI BASHIRAM VEERO DEVI JAIN	12.08.2025	27.08.2025	29.08.2025	01.09.2025	26.09.2025	26.09.2025	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM194/2024	03.02.2024	CANARA BANK VS RAJENDER PRASHAD GOEL	-----	01.09.2025	01.09.2025	10.09.2025	25.09.2025	25.09.2025	NIL
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM358/2023	25.02.2023	JEET INDIA PVT. LTD. VS CHHEDAS GRAH UDYOG	-----	23.09.2025	24.09.2025	04.10.2025	09.10.2025	09.10.2025	NIL
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	1037/2024	19.09.2024	NEERAJ NATH SHARMA VS VIJAY KUMAR @ VIJAY	02.06.2025	02.09.2025 12.09.2025	02.09.2025 12.09.2025	02.09.2025 23.09.2025	18.10.2025	27.10.2025	
			306	CS (COMM)	386/2025	07.04.2025	SURYA ROSHNI LTD VS CHOLAMANDLAM GENERAL INSURANCE CO. LTD	22.08.2025	30.08.2025 16.09.2025	30.08.2025 16.09.2025	08.09.2025 22.09.2025	10.10.2025	27.10.2025	
			306	CS (COMM)	147/2023	23.01.2023	CAPITAL HIND FINANCE VS VIKRAM SHARMA	25.08.2025	04.09.2025 17.09.2025	04.09.2025 17.09.2025	11.09.2025 20.09.2025	10.10.2025	27.10.2025	
			306	CS (COMM)	719/2024	02.07.2024	M/S JAGRITI PLASTICS LTD VS. M/S VASU MET PLAST PVT LTD	27.08.2025	06.09.2025 20.09.2025	06.09.2025 20.09.2025	11.09.2025 25.09.2025	10.10.2025	29.10.2025	
			306	CS (COMM)	469/2025	01.05.2025	M/S RK GOEL ABHEY KUMAR JAIN VS MCD	30.08.2025	06.09.2025 27.09.2025	06.09.2025 27.09.2025	20.09.2025 10.10.2025	31.10.2025	04.11.2025	

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SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER VS REGISTRAR NAME	DATE OF CASE MANAGEMENT HEARING
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL				
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS/COMM/6 7/2025	16-01-2025 M/S RAM NIWAS GOEL VS MUNICIPAL CORPORATION OF DELHI	
			307	CIVIL	CS/COMM/1 310/2024	27-11-2024 PUSHPA GOEL VS KANTA GOEL	
			307	CIVIL	CS/COMM/3 0/2025	09-01-2025 BANK OF MAHARASHTRA A VS M/S DHAROR PHARMACEUTICALS	
			307	CIVIL	CS/COMM/8 63/2023	27-05-2023 VED PRAKASH GUPTA VS SAHIL SAREEN	
			307	CIVIL	CS/COMM/7 6/2025	17-01-2025 CANARA BANK VS MANISH MEHRA	
			307	CIVIL	CS/COMM/4 28/2025	22-04-2025 STATE BANK OF INDIA VS MR. ABIN THOMAS	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)/391/ 2025	08-04-2025 Allwin Decor Private limited through its AR Ankit Chaurasia Vs Anshu Chawla	26.08.2025 PE- 02.09.2025 - As per order, plaintiff to file list of witnesses, if any, within a week from date of filing.
			310	CS (COMM)	CS (COMM)/42 2/2025	21-04-2025 JATIN CHADHA Vs SUNIL YADAV	21.08.2025 PE- 03.09.2025 - As per order, list of witnesses be filed within a week from the date of filing.
			310	CS (COMM)	CS (COMM)/710/ 2025	01-07-2025 SUNITA JAISAN Vs KAPIL KUMAR	26.08.2025 PE-08.09.2025 - As per order, plaintiff to file list of witnesses, if any, within a week from date of filing.
			310	CS (COMM)	CS (COMM)/63 6/2025	31-05-2025 SURYA ROSHN LIMITED SANJAY KUMAR TIWARI	14.08.2025 LC appointed for evidence recording As per order, parties to file list of witnesses, if any, within 15 days from date of filing.
			310	CS (COMM)	CS (COMM)/65 2/2025	03-06-2025 BANK BARODA Mahender Kumar	12.08.2025 LC appointed for evidence recording As per order, parties to file list of witnesses, if any, within 15 days from date of filing.
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL				
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL				

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING							
14	SH. ASHUTOSH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
15	MS. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST			CS (COMM)/43/2025	17-01-2025	KASHIF SHAHNAZ MALIK	VS	02-08-2025	NIL	NIL	NIL	NIL	NIL	NIL	
					CS (COMM)/787/2024	10-09-2024	M/S OMSONS MARKETING PVT LTD VS M/S GEE GEE DISTILLERY PVT LTD	VS	19-08-2025	NIL	NIL	NIL	NIL	NIL	NIL	
					CS (COMM)/46/2025	18-01-2025	M/S BEST TECH PIPES LLP VS M/S ROYALGOLF LINK CITY PROJECTS PVT LTD.	VS	06-08-2025	NIL	NIL	NIL	NIL	NIL	NIL	
16	SH. RAGHUBIR SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL													
17	SH. SANJEEV AGGARWAL DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM)	655 / 2020	24.12.2020	KARISHMA SAYAROBA NAIK VS. DR. ADARSH BEHL	VS	12.08.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 26.09.2025
21	SH. BALWANT RAI BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	649 / 2024	16.08.2024	STATE BANK OF INDIA VS MR. A. SASI KUMAR	VS	05.08.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 07.11.2025
				CS (COMM.)	918 / 2024	18.11.2024	MANJUSHA HEALTHCARE PVT LTD VS PUNJAB NATIONAL BANK	VS	12.08.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 08.01.2026
				CS (COMM.)	78 / 2025	03.05.2025	M/S OMSONS MARKETING PVT LTD VS M/S SARTAJ HOTEL APARTMENTS AND	VS	12.08.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 20.12.2025
				CS (COMM.)	870 / 2022	29.10.2022	RISHABH MOTORS PVT LTD VS MS GARGA INTERNATIONAL PVT LTD	VS	18.08.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 09.02.2026
				CS (COMM.)	494 / 2024	06.06.2024	DEUSTCHE BANK AG VS M/S FAST TRACK SERVICES AND ORS.	VS	21.08.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 05.01.2026

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22	MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL												
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 221/24	06.05.2024	TRAVEL SOLUTIONS VS. WORLD TRAVEL INTERNATIONAL	04.08.2025	08.09.2025	WITH 15 DAYS	IN 5	23.09.2025	NIL	NIL	NIL
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 559/24	20.12.2024	M S OFB TECH PVT LTD VS. VINAYAK POLYPIPER PVT LTD	04.08.2025	20.08.2025	NIL	NIL	NIL	10.10.2025	NIL	NIL
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 10/25	10.01.2025	RUBICON INSPECTION SYSTEMS PVT LTD VS. PARAS RAILTECH PVT LTD	14.08.2025	18.09.2025	WITH 15 DAYS	IN 5	09.10.2025	NIL	NIL	NIL
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 392/21	02.12.2021	MUNICIPAL CORPORATION OF DELHI VS. M/S. SHRI SAINATH ENTERPRISES	29.08.2025	22.09.2025	WITH 15 DAYS	IN NIL	NIL	NIL	NIL	NIL
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL												
25	SH. SANDEEP YADAV	SOUTH	NIL												
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	NIL												
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD. VS. AMIT ENTERPRISES	15-01-2024	-	09-10-2024	-	-	-	-	03-09-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COMM/84/2019	27-11-2019	ASHISH AGGARWAL VS. M/S RACING PROMOTIONS P. LTD.	19-02-2024	-	24-04-2024	-	-	-	-	03-09-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COMM/60/2022	24-11-2022	M/S POTHOS SOLUTIONS VS. M/S D. K. CHEMICALS P. LTD	21.02.2024	-	26-04-2024	-	-	-	-	10-09-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/12/2022	04-01-2022	MERCHANTS COURIER P. LTD. VS SURYA CARGO	22-02-2024	-	30-04-2024	-	-	-	-	19-08-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/609/2023	26-08-2023	IV COMMUNICATION VS JAKSON LTD.	30-05-2024	-	-	-	-	-	-	11-09-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	-	-	12-09-2025

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			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/234/2020	04-09-2024	M/S PUNAM PRIYADARSHINI VS AMMANULLAH	03-07-2024	-	28-10-2024	-	-	-	01-09-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	-	19-09-2025
			40, NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COM/473/2024	08-10-2024	MRS. BALADEVI VS MUNICIPAL CORPORATION OF DELHI	11-02-2025	-	26-11-2024	-	-	-	17-09-2025
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK I	CS(COMM)	19/2021	07-01-2021	AKSHAT GUPTA VS M/CHARITABLE PHARMACY	05-08-2025	26-08-2025	26-08-2025	24-09-2025	24-09-2025	11-09-2025	
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	COMMERCIAL	CS/COMM/195/24	18.03.2025	THE JAMMU AND KASHMIR BANK VS. SANJEEV KUMAR	04.08.2025	WITHIN 15 DAYS	04.09.2025	---	---	---	---
					CS/COMM/91/25	29.01.2025	LAXMI RAI VS. SUNIL KUMAR SINGH	05.08.2025	WITHIN 15 DAYS	16.09.2025	---	---	---	---
					CS/COMM/255/25	27.03.2025	M/S E3 PANEL INDUSTRIES VS. ANOOP GOYAL	05.08.2025	WITHIN 15 DAYS	01.09.2025	---	---	---	---
					CS/COMM/500/25	06.06.2025	CANARA BANK VS. VINOD KUMAR	08.08.2025	WITHIN 15 DAYS	04.09.2025	---	---	---	---
					CS/COMM/107/25	03.02.2025	STATE BANK OF INDIA VS. PARVIND KUMAR	11.08.2025	WITHIN 15 DAYS	11.08.2025	---	---	---	---
					CS/COMM/2955/24	03.08.2024	BHUSHAN DEALMARK VS. RAJAN CONSTRUCTION	13.08.2025	WITHIN 15 DAYS	06.09.2025	---	---	---	---
					CS/COMM/444/25	21.05.2025	SHIV ASSOCIATES VS. KHAO GALI RESTURANTS	18.08.2025	WITHIN 15 DAYS	03.09.2025	---	---	---	---
					CS/COMM/236/23	06.03.2023	MINOSHA INDIA VS. DHARAM DIGITAL	20.08.2025	WITHIN 15 DAYS	13.10.2025	---	---	---	---
					CS/COMM/476/25	02.06.2025	MIRZA MOHD. KHALID VS. R AND CONSULTING	20.08.2025	WITHIN 15 DAYS	22.09.2025	---	---	---	---
					CS/COMM/70/25	24.01.2025	BENTLEY SYSTEMS HNR PRASAD	20.08.2025	WITHIN 15 DAYS	04.09.2025	---	---	---	---

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					CS/COMM/359/25	30.04.2025	BLUE DART EXPRESS VS. M/S MADHAV TECHNOLOGIES	23.08.2025	WITHIN 15 DAYS	27.08.2025				
					CS/COMM/223/25	24.03.2025	WOODLAND WORKS INDIA VS. YES BANK LTD.	27.08.2025	WITHIN 15 DAYS	12.09.2025				
					CS/COMM/212/25	17.03.2025	STATE BANK OF INDIA VS. PREM KUMAR	28.08.2025	WITHIN 15 DAYS	03.09.2025				
					CS/COMM/251/24	04.04.2025	M/S CONVVERGIA VS. RAMESH BABU	29.08.2025	WITHIN 15 DAYS	05.12.2025				
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS COMM/217/25	45734	NARESH KUMAR BHARDWAJ VS. SATISH KUMAR	45862	30/07/25 13/08/25	&--	--	--	--	PE-15.10.25,17.10.25,27.10.25,28.10.25 DE-17.11.25 & 18.11.25 & 19.11.25
				COMMERCIAL SUIT	CS COMM/1191/22	44907	HARI KRISHAN VS. T R SAWHNEY MOTERS PVT LTD	45863	30/07/25 13/08/25	&--	--	--	--	PE-29.10.25, 30.10.25 DE-10.11.25 & 11.11.25
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL											
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
34	MS. NIRJA BHATIA DJ(DIGITAL)-07, EAST DISTRICT,	SOUTH-EAST	NIL											
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
36	SH. DEVENDER KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	38/2025	06-02-2025	OM PRAKASH BANSAL VS. PIYUSH GUPTA	01-05-2025	NIL	NIL	NIL	NIL	NIL	P.E.-04-09-2025, 06-09-2025,10-09-2025, DE-17-09-2025, 18-09-2025,19-09-2025, 25-09-2025, 26-09-2025 DE-08-10-2025, 09-10-2025, 10-10-2025
			209	RECOVERY	109/2025	07-04-2025	KALKI LIGHTING LTD. VS. SHIVAM ELECTRICALS	12-08-2025	NIL	NIL	NIL	NIL	NIL	PE-24-09-2025, 25-09-2025, 26-09-2025 DE-08-10-2025, 09-10-2025, 10-10-2025
			209	RECOVERY	27/2025	27-01-2025	BANK OF BARODA VS. PANKAJ YADAV	19-08-2025	NIL	NIL	NIL	NIL	NIL	PE-09-09-2025, 11-09-2025, D.E.-16-09-2025, 18-09-2025, 23-09-2025

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			209	RECOVERY	336/2024	06-11-2024	YMC INDIA PRIVATE LTD.VS. ALC FOODS PVT. LTD.	21-08-2025	NIL	NIL	NIL	NIL	NIL	PE-12-09-2025, 15-09-2025, 16-09-2025, D.E.-24-09-2025, 26-09-2025,
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL											
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	1	CS (COMMERCIAL)/CIVIL	83/2024	RAMANDEEP SINGH VS HARMEET SINGH	04-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 27-08-2025	19-08-2025 – D.E. 27-08-2025 – FINAL ARGUMENTS
				2	CS (COMMERCIAL)/CIVIL	42/2025	DEEPA ANUPAMA SINGH VS	05-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 24-10-09-2025	04-09-2025 – P.E. 10-09-2025 – D.E. 24-09-2025 – FINAL ARGUMENTS
				3	CS (COMMERCIAL)/CIVIL	45/2025	CREDODOLOGY SERVICES PRIVATE LIMITED VS TLJARA ENTERPRISES AND OTHERS	06-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 27-09-2025	06-09-2025 – P.E. 17-09-2025 – D.E. 27-09-2025 – FINAL ARGUMENTS
				4	CS (COMMERCIAL)/CIVIL	18/2025	VARUN VERMA VS DANISH ANSARI	07-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 25-09-2025	28-08-2025 – P.E. 11-09-2025 – D.E. 25-09-2025 – FINAL ARGUMENTS
				5	CS (COMMERCIAL)/CIVIL	51/2025	BANK OF MAHARASHTRA VS SHRI BABU KHAN	08-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 24-09-2025	01-09-2025 – P.E. 15-09-2025 – D.E. 24-09-2025 – FINAL ARGUMENTS
				6	CS (COMMERCIAL)/CIVIL	94/2025	MR ABHISHEK AGGARWAL VS MR AQEEL AHMED	13-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 16-09-2025	26-08-2025 – P.E. 04-09-2025 – D.E. 16-09-2025 – FINAL ARGUMENTS
				7	CS (COMMERCIAL)/CIVIL	143/2024	DEEPAK SINGH VS NASEEM AHMED	19-08-2025	WITHIN 10 DAYS	YES	NO	3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 10-09-2025	11-09-2025 – P.E. 23-09-2025 – D.E. 09-10-2025 – FINAL ARGUMENTS
39	SH. BRIJESH KUMAR GARG	SHAH DAR	301, NEW COURT BUILDING	CS (COMMERCIAL)				FRAMING THE ISSUES	LISTING OF THE WITNESS	OFF AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESS	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM) 328/2025	19.05.2025	SUNIL VS M S DRAVYA PHARMACEUTICAL PVT LTD	05.08.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE 21.08.2025 & 22.08.2025 DE 28.08.2025 & 30.08.2025
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM) 214/2024	02.08.2024	CANARA BANK VS BINDU AND ORS	07.08.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE 02.09.2025 DE 09.09.2025 FA 16.09.2025

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40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 142/2025	06.03.2025	METAL MONGER VS MANU BANSAL	18.08.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE 10.09.2025 DE 12.09.2025 FA 22.09.2025
			301, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 247/2025	21.04.2025	M/ S EASY LIFE SERVICES INDIA PVT LTD VS M/ S LIGIX BUILDTech PVT LTD	19.08.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE 18.09.2025
			301, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 179/2025	24.03.2025	M/S THE SUPREME INDUSTRIES LTD VS M/S COOL AIRWAYS ENGINEERS	21.08.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE 11.09.2025, 15.09.2025 AND DE 17.09.2025, 18.09.2025 FA 22.09.2025
			301, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 263/2025	24.04.2025	PRINCE KASHYAP VS PRADEEP KASHYAP	21.08.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE 16.09.2025, 20.09.2025 AND DE 22.09.2025 FA 23.09.2025
			ROOM 208	NO COMMERCIAL	CS COMM 624/2024	07-12-2024	HIMANSHU CHITKARA VS PREETI KHURANA AND ORS	01.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE / 29.08.2025
			ROOM 208	NO COMMERCIAL	CS COMM 345/2025	24-05-2025	MAHESH KUMAR DUDHANI VS DANISH ALI	11.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/10.10.2025
			ROOM 208	NO COMMERCIAL	CS COMM 106/2023	02-03-2023	KOMAL PRASAD V/S GAURAV GERA	12.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09.09.2025
			ROOM 208	NO COMMERCIAL	CS COMM 05/2025	04-01-2025	CANARA BANK VS JANMEJAY KUMAR SINGH	19.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09.10.2025
			ROOM 208	NO COMMERCIAL	CS COMM 625/2024	09-12-2024	RELIANCE PROJECT VS MAYANK GARG	20.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09.10.2025
			ROOM 208	NO COMMERCIAL	CS COMM 446/2024	20-08-2024	CANARA BANK VS JAI MATA DIE GOODS CARNER	21.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09.10.2025
			ROOM 208	NO COMMERCIAL	CS COMM 339/2025	23-05-2025	NIKHIL JAIN VS DEEPAK GARG	22.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE / 13.10.2025
			ROOM 208	NO COMMERCIAL	CS COMM 497/2024	20-09-2024	M/S A TO Z CARGO VS INTERNATIONAL TRACTORS LIMITED	25.08.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/16.10.2025
			ROOM 208	NO COMMERCIAL	CS COMM 65/2025	27-01-2025	M/S SIRI INFINLEASE PVT LTD VS M/S HOUSING KD	30.8.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/23.09.2025
			ROOM 208	NO COMMERCIAL	CS COMM 66/2025	27-01-2025	M/S SIRI INFINLEASE PVT LTD VS M/S HOUSING KD	30.8.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/23.09.2025

SR	COURT	DISTRICT	COURT ROOM NO	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			ROOM NO 208	COMMERCIAL	CS COMM 67/2025	27-01-2025	M/S CAPRISO FINANCE LTD VS M/S JAK INFRASTRUCTURE	30.08.2025	NOT FILED	NOT FILED	NOT FILED	NO	NO	NO
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 236/2025	17.04.2025	MADHAV COTEX PVT LTD VS DLITE FOAM PVT LTD & ORS	01.08.2025	NOT FILED	NO	NOT FILED	NO	NO	NO
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 494/2024	19.09.2024	SACHIN CHANDOK VS SAXENA MARINE TECH PVT LTD	04.08.2025	NOT FILED	NO	NOT FILED	NO	NO	NO
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 114/2025	24.02.2025	IDBI BANK LTD VS SUBHASH CHAND	07.08.2025	NOT FILED	NO	NOT FILED	NO	NO	NO
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 494/2023	05.10.2023	NARESH RASTOGI VS DEEPAK	07.08.2025	NOT FILED	NO	NOT FILED	NO	NO	NO
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 218/2025	08.04.2025	IDBI BANK VS SATENDER KUMAR VERMA	07.08.2025	NOT FILED	NO	NOT FILED	NO	NO	NO
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 277/2025	01.05.2025	PANKAJ JAIN VS NITIN AGGARWAL & ANR	07.08.2025	NOT FILED	NO	NOT FILED	NO	NO	NO
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 639/2024	17.12.2024	M/S SHRI GOVIND AGENCIES VS ALFA DISTRIBUTOR	08.08.2025	NOT FILED	NO	NOT FILED	NO	NO	NO
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 190/2025	02.04.2025	M/S NEC WIRE AND CABLES PVT LTD VS M/S VP ASSOCIATES & ANR	11.08.2025	NOT FILED	NO	NOT FILED	NO	NO	NO
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 203/2025	04.04.2025	PUNJAB AND SIND BANK VS DEEPAK KUMAR JAIN	12.08.2025	NOT FILED	NO	NOT FILED	NO	NO	NO
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 365/2025	31.05.2025	AKASH DEEPAK VS PAWAN KUMAR	12.08.2025	NOT FILED	NO	NOT FILED	NO	NO	NO
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 01/2025	03.01.2025	SHREE DURGE CUTTING VS M/S IMPORT EXPORT	13.08.2025	NOT FILED	NO	NOT FILED	NO	NO	NO
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 210/2025	07.04.2025	M/S U & FASHION LTD VS M/S MAGSON CREATIVE APPAREL PVT LTD	18.08.2025	NOT FILED	NO	NOT FILED	NO	NO	NO
			303, NEW COURT BUILDING	CS(COMMER CIAL)	CS(COMM) 298/2025	08.05.2025	M/S EASY TRIP PLANNERS LTD VS M.S SANSKRITI INFOEDGE PVT LTD	19.08.2025	NOT FILED	NO	NOT FILED	NO	NO	NO

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			303, NEW COURT BUILDING	CS(COMMER CIAL)										
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.NO 304	COMMERCIAL	CS(COMM)/219/2025	LEENA ORGANICS PVT. LTD. VS NIMLA ORGANICS PVT. LTD.	04-08-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 06-10-2025	
					CS(COMM)/568/2024	FOOTCARE INTERNATIONAL VS M/S MAYASHEEL RETAIL INDIA LIMITED	18/08/2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 15-10-2025	
					CS(COMM)/213/2025	CANARA BANK VS RAVI CHAND	29-08-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 04-11-2025	
					CS(COMM)/220/2025	IDBI BANK LTD. VS SHOKIN ALI	29-08-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 14-11-2025	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	406	CIVIL	165/24	04-08-2025	RAMAKRISHNA ELECTRO COMPONENTS VS SFROVOTECH POWER SYSTEM LTD							
					385/21	05-08-2025	S R RISING PVT LTD VS APEX BUILDTECH PVT LTD							
					118/22	05-08-2025	HD GALAXY VS MASTER TILES							
					969/22	05-08-2025	VISHAL PIPES LTD. VS OM TRADING COMPANY							
					916/22	07-08-2025	DEVANS MODERN BREWERIES LTD VS KAVITA SHARMA							
					177/23	08-08-2025	ZAKIR HUSSAIN VS THE NEW INDIA ASSURANCE CO. LTD.							
					85/23	12-08-2025	BELJING TIANCHUANG HAORUI TRADING CO. LTD. VS MUTHA IMPEX							
					600/21	13-08-2025	OSWAL CABLE PRODUCTS PVT LTD VS RISHABH JAIN							
					503/22	18-08-2025	CROCS INC VS RAJASTHAN FOOTWEAR AND ORS.							

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
				425/19	19-08-2025	NEW MANGALAM SALES VS A NARENDRA							
				265/21	20-08-2025	SWITCHER INDIA LLP VS ABHIJIT SINGH							
				880/23	20-08-2025	ABHIJIT SINGH AND SWITCHER INDIA LLP							
				622/21	21-08-2025	SHREE BALAJI IMPEX SINGH BROTHERS AND ORS.							
				687/22	21-08-2025	MAHENDER PAL MAGGON VS BOSCH LIMITED							
				862/22	21-08-2025	BOSCH LTD VS MAHENDER MAGGON							
				336/23	21-08-2025	MAHENDER PAL MAGGON VS BOSCH LIMITED							
				543/21	25-08-2025	AUTO LOGISTICS INDIA VS NEW INDIA ASSURANCE							
				176/22	25-08-2025	SANJAY BANSAL VS RASHID HUSSAIN KURESHI							
				833/22	26-08-2025	MOHAN INFINITY VS IMPACT CABLES							
				795/22	28-08-2025	HVR SOLAR PVT LTD VS QUIKPOWER INDUSTRIES INDIA LLP							
44	SH.VINOD YADAV	205	CIVIL	CS/COMM./458/24	19.07.24	PANKAJ GUPTA VS. FIRST CLICK DIGIPIC PVT. LTD.							02.08.25
				CS/COMM./13/20	13.01.20	M/S S N GUARDS VS. M/S CASA LIMA BANQUET HALL AND ORS.							04.08.25
				CS/COMM./503/24	20.08.24	VIPUL OVERSEAS PVT. LTD. VS. M/S RDHS CORPORATION LTD.							05.08.25

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING								
				CS/COMM./47/25	22.01.25	JAY KUMAR TRADING AS JAY CHEMICAL WORKS VS. RISHI KUMAR								06.08.25	
				CS/COMM./48/25	22.01.25	JAY KUMAR TRADING AS JAY CHEMICAL WORKS VS. SANTOSH KUMAR LODHI								06.08.25	
				CS/COMM./475/23	01.07.23	AXIS BANK LTD. VS. PARMINDER SINGH									13.08.25
				CS/COMM./477/23	01.07.23	AXIS BANK LTD. VS. AKAKNSHA NAGPAL									13.08.25
				CS/COMM./90/25	04.02.25	RACHITA RAJPUT VS. SABHARWAL									18.08.25
45	SH. AMIT KUMAR, DISTRICT JUDGE, COURT	NORTH COMMERCIAL	NIL												
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH COMMERCIAL	NIL												
47	SH. RAJ KUMAR, DISTRICT JUDGE COURT-01	SOUTH WEST COMMERCIAL	603	COMMERCIAL SUIT	CS COMM. 40/2025	23.01.2025	CRM POLYMERS VS YFC PROJECTS PVT LTD	02.08.2025	27.08.2025	27.08.2025	NIL	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS COMM. 374/2024	23.07.2024	MANISH GOYAL VS SAHIL AGARWAL	05.08.2025	20.08.2025	20.08.2025	NIL	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS COMM. 163/2024	21.03.2024	RICHARD HARRISON VS MINISTRY OF WOMEN AND CHILD DEVELOPMENT	07.08.2025	22.08.2025	22.08.2025	NIL	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS COMM. 170/2025	01.04.2025	JINDAL POLYBUTTONS PVT LTD VS ALLURE INTERIORS	12.08.2025	27.08.2025	27.08.2025	NIL	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS COMM. 188/2025	08.04.2025	ANH ENGINEERING SERVICE PVT LTD VS SYSKAMITERR PVT LTD	12.08.2025	02.09.2025	02.09.2025	NIL	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS COMM. 519/2024	16.10.2024	M/S ZAID TRADERS VS M/S JAI MATESHWARI ALLOYS PVT LTD	12.08.2025	27.08.2025	27.08.2025	NIL	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS COMM. 207/2025	22.04.2025	SYNK INC VS GOYAL TRADING CO	13.08.2025	04.09.2025	04.09.2025	NIL	NIL	NIL	NIL	

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			603	COMMERCIAL SUIT	CS COMM364/2025	10.07.2025	STATE BANK OF INDIA VS NIKHIL GOSWAMI	20.08.2025	10.09.2025	10.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM143/2025	22.03.2025	INDIAN BANK VS SUMIT	20.08.2025	04.09.2025	04.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM175/2025	03.04.2025	FEDERAL BANK LTD VS BENNY PT	27.08.2025	12.09.2025	12.09.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM252/2025	20.05.2025	BANK BARODA VS KALU SINGH	27.08.2025	12.09.2025	12.09.2025	NIL	NIL	NIL	NIL
48	VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	COMMERCIAL SUIT	CS-638/24	45639	CROSBY PROJECT LTD. VS V. P. LOGISTICS (P)	20/08/25	PE- 06/09/25 & 10/09/25 DE 24/09/25, & 25/09/25 09/10/25	NIL	NIL	FINAL ARGUMENT ON 28/10/25	NIL	NIL
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	COMMERCIAL SUIT	CS(COMM)79/2025	13.02.2025	AERMEC HVAC ENGINEERING VS. SAS TN FOTECH.	01.08.2025	PE-20.08.2025 & DE-04.09.2025	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM)73/2025	12.02.2025	M/S GEE KEY FABRICS VS M/S DSSR CREATIONS PVT LTD	04.08.2025	PE-27.08.2025	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM)432/2023	18.09.2023	RAHUL GUPTA VS. MANISH CHADHA	06.08.2025	PE-03.09.2025	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM)36/2025	20.01.2025	STATE BANK OF INDIA VS MUKESH DEVI	07.08.2025	PE-02.09.2025 & DE-10.09.2025	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS(COMM)567/2024	11.11.2024	OCT DATA SYSTEM LTD VS. TRIADSS CONSULTING SERVICES PVT LTD	18.08.2025	PE-12.09.2025	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	87/2025	24.02.2025	LIC HOUSING FINANCE LTD VS MOHD. AZHARUDDIN KHAN	05.08.2025	25.08.2025	25.08.2025	-	-	-	-
			509	CS(COMM)	287/2023	06.06.2023	BANK BARODA VS KAMLESH KUMAR	05.08.2025	PE 02.09.2025, 16.09.2025 DE 09.10.2025, 16.10.2025	-	-	-	-	-
			509	COUNTER CLAIM	17/2024	30.05.2024	RAJDEEP SHARMA VS KULDEEP SHARMA	06.08.2025	26.08.2025	26.08.2025	-	-	-	-
			509	CS(COMM)	83/2024	14.02.2024	KULDEEP SHARMA VS RAJDEEP SHARMA	06.08.2025	26.08.2025	26.08.2025	-	-	-	-

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
			509	CS(COMM)	11/2025	07.01.2025	SWIFT AIR TRANSPED PVT. LTD. VS P AND ENTERPRISES PVT. LTD.	21.08.2025	18.09.2025	18.09.2025	-	-	-